

which was estimated at Rs. 11,632 crore now stands revised at Rs. 15,855 crore in 1996-97;

(c) if so, whether the revised estimates show that there has been a deterioration in the consolidated fiscal and revenue deficits of States by 8.0 per cent and 36.3 per cent respectively;

(d) if so, the main reasons for the same; and

(e) the action being taken by the Union Government to check the State fiscal deficit?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) to (c) Yes, Sir.

(d) The deterioration in the consolidated fiscal and revenue deficit of the State is mainly due to the overshooting of revised expenditure estimates over the budgeted estimated on account of increased developmental expenditure.

(e) Government have already appointed a Special Task Force on Devolution of Powers to States, to examine and recommend measures for devolution of additional financial powers of the States and additional or alternative means by which States can raise more resources. The first report of the Task Force has been received.

Upgradation of Calcutta and Chennai

1491. PROF. P.J. KURIEN : Will the Minister of FINANCE be pleased to state:

(a) whether Government have decided to accord "A-1" status to the cities of Calcutta and Chennai;

(b) if so, the benefits that will accrue therefrom;

(c) whether the Government also propose to grant "A-1" status to some other State Capitals; and

(d) if so, the names thereof?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) Yes.

(b) The Central Government employees serving in Calcutta and Chennai will be entitled to draw HRA at the rate of 30% of the basic pay.

(c) No, Sir.

(d) Does not arise.

[Translation]

Training Centres in Tribal Areas

1492. SHRI KANTILAL BHURIA : Will the Minister of INDUSTRY be pleased to state:

(a) whether the Government are considering to set up any training centres for the tribal people of Madhya Pradesh to train them to get them employed in the industries located there; and

(b) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) and (b) Training Centres are set up by the State Governments with financial assistance provided with budgetary support of various Ministries/Departments of Governments of India. In the case of Madhya Pradesh, the Ministry of Welfare, Government of India released Rs. 88.68 lakh during the financial years 1993-94 and 1994-95 for setting up six Vocational Training Centres in tribal areas to assist the tribal youth. The Khadi & Village Industries Commission (KVIC) also provides financial assistance for setting up such training centres. The Commission has received proposal from Madhya Pradesh Khadi & Village Industries Board for setting up a training centre in Bilaspur District, a pre-dominantly tribal area. The State Khadi Village Industries Board, however, is yet to fulfil certain criteria before the sanction can be given to them by KVIC for setting up the training centre.

Use of Hindi

1493. SHRI RAMANAND SINGH : Will the Minister of INDUSTRY be pleased to state:

(a) whether there is any proposal to issue guidelines to the Government Undertakings to write the names of their product, manufacturers' name and other details in Hindi;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the names of the Government Undertakings which are not using Hindi on their products and the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) and (b) Instructions have already been issued by the DPE on 9th May, 1989 that the Public Enterprises should give description on all the commodities/items manufactured by them in Hindi also along with English.

(c) Does not arise.

(d) The information is being collected and will be laid on the Table of the House.